

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 1346.
TO BE ANSWERED ON MONDAY, THE 25TH JULY, 2016.**

UTILISATION OF UNUSED SALT PAN LANDS

1346. SHRI P.R. SUNDARAM:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to provide unutilised salt pan lands in the country for construction of schools and hospitals with a view to providing education and healthcare to coastal communities;
- (b) if so, the details thereof along with the total lands allocated, disbursed during the last three years, year-wise;
- (c) the details and status of stretches of salt pan lands in use including those lying unutilised in the country and the lands so far provided for the purpose of education and healthcare;
- (d) whether the Government has any plans to utilise the vacant lands under the jurisdiction of the Office of Salt Commissioner in Jaipur, Rajasthan for the purpose of education and healthcare; and
- (e) if so, the details and the present status thereof?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): As per the Internal Policy Guidelines for transfer of salt pan land owned by the Government of India through the Office of Salt Commissioner, unutilized salt pan lands in the country shall be considered for transfer for public purposes (including education and healthcare) in accordance with Rules 278 and 279 of the General Financial Rules (GFR), under intimation to the Ministry of Urban Development. The surplus land shall be offered first to other Central Government Departments, next to Central Public Sector Enterprises, failing which the Government of the State in which the land is situated and lastly to the State Public Sector Enterprises.

- (b): No surplus salt pan land has been allotted to any Central Government Department, Central Public Sector Enterprises, State Government or to State Public Sector Enterprise during last three years.
- (c): Details and status of stretches of salt pan lands in use including those lying unutilized in the country and the lands so far provided for the purpose of education and healthcare is at **ANNEXURE**.
- (d): The Government does not have any plan at present to utilise the vacant lands under the jurisdiction of the Office of Salt Commissioner in Jaipur, Rajasthan for the purpose of education and healthcare.
- (e): Question does not arise.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY OF PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1346 FOR ANSWER ON 25.07.2016.****(i) Details of Lands under salt manufacture:
(As on 31.3.2016)**

S. No.	Name of State	Land in acres
1.	Andhra Pradesh	17824
2.	Tamil Nadu	13741
3.	Himachal Pradesh	133
4.	Maharashtra	12503
5.	Karnataka	469
6.	Odisha	4359
7.	Gujarat	1857
Total		50886

**(ii) Details of Lands not being utilized for salt manufacture:
(As on 31.3.2016)**

S. No.	Name of State	Land in acres
1.	Andhra Pradesh	2818
2.	Tamil Nadu	3187
3.	Haryana	83
4.	Maharashtra	167
5.	Karnataka	7
6.	Odisha	2416
7.	West Bengal	2
8.	Gujarat	22
	Total	8702

(iii) Details of Salt Pan Lands provided for the purpose of education and healthcare:

S. No.	Name of State	Extent in acres
For Education purpose:		
1. Tamil Nadu		
(i)	Annammal Training College for Women, Tuticorin for a period of 99 years from 13.6.1968 to 12.6.2067	15
(ii)	Kamaraj College, Tuticorin for 99 years from 6.6.1976 to 5.6.2067	45
(iii)	Kamraj College, Tuticorin for 99 years from 6.6.1976 to 5.6.2067	1.67
(iv)	Kamraj College, Tuticorin for 74 years from 11.12.1992 to 5.6.2067	2.87
(v)	Dharangadhra Chemicals works, Arumuganeri for 99 years from 1.2.1973 to 31.1.2072	9.57
2. Maharashtra		
(i)	Uttar Bharti Sabha' College at Kanjur village, Mumbai Suburban District for 99 years from 23.1.1972 to 22.01.2071	1.45
(ii)	Bhandup Education Society at Kanjur village, Mumbai Suburban District for School & College for 99 years from 26.1.1965 to 25.1.2064	0.93
(iii)	Kelkar College, at Mulund, Mumbai Suburban District on perpetual lease on payment of premium of Rs. Six Lakh per acre and 2.5% of premium of land as annual rent since 1985	2.3
For Health Care Purposes:		
1. Maharashtra		
(i)	National Institute of Immuno-hematology (India Council of Medical Research), Ministry of Health, at Nahur, Mumbai Suburban District (5771 M ²)	1.40